

(c) the names of other chemicals which are not banned and are used in manufacturing drugs ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN): (a) Yes.

(b) and (c). Lists of Chemicals which are required by the Drugs and Pharmaceutical industry and which are allowed to be imported freely or on restricted basis or are banned, are given in Appendices 19 & 28 of the Import Trade Control Policy Book.

M/s. Amin Chand Pyarelal

133. SHRI JAI SINGH:  
SHRI HARDAYAL DEVGUN:

Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 1334 on the 29th July, 1968 and state;

(a) whether the enquiry being conducted by the Enforcement Directorate into the transactions made by Shri Suresh Kumar of M/s. Amin Chand Pyarelal has since been completed;

(b) if so, with what results giving the details of the parties concerning this matter; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): (a) to (c). As was stated in reply to Lok Sabha Unstarred Question No. 1334, answered on the 29th July, 1968, a photostat copy of a letter from the National and Grindlays Bank, New Delhi addressed to Shri Suraj Paul of M/s. Amin Chand Pyarelal, Calcutta, regarding T. T. Receipt dated the 23rd October, 1959 for £461-12-7 favouring Mr. Suresh Kumar' was received in the Enforcement Directorate. It is apparent that the foreign exchange has been received through banking channels. The transaction pertains to the year 1959 and the Bank's records, which would have thrown any light as to whether any contravention of foreign exchange regulations is involved in the transaction, are no longer in existence. The

Enforcement Directorate have reported that there is no scope for further enquiries and the enquiries in the matter have, therefore, been closed.

#### Power Production in Northern Region

134. SHRI SHRI CHAND GOYAL:  
Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the total requirement of electric power of the States of the northern region;

(b) the total firm production of the States of northern region;

(c) whether it is a fact that the demand is increasing day by day due to rapid expansion of industrial project and tube wells and if so, the steps taken by Government to meet the growing need; and

(d) what assistance is Government rendering to the Government of Punjab and other States for increasing power production ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) and (b). In the Northern Region, a total demand of about 2750 MW is anticipated by 1969-70 when the availability of the total firm power would be about 2075 MW.

(c) and (d). While the demand will be progressively increasing in the Northern Region, deficits in the supply of power are anticipated during the Fourth Plan period. However, in view of the stringent financial resources, measures have been taken to ensure maximum utilisation of the available generating capacity by integrated operation of the power systems in the various States in the Region. For this purpose, earmarked Central Assistance is being given towards the construction of inter-State transmission links. In addition, new power generation schemes for implementation in this region during the Fourth Plan are under consideration.

#### Claim of Ownership of Bhakra Project

135. SHRI SHRI CHAND GOYAL:  
Will the Minister of IRRIGATION AND POWER be pleased to state;